

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1625 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 9.4.2018

NAME OF THE PARTIES: MITC Rolling Mills Pvt Ltd

Vs.

Man Realty Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016

ORDER

9. CP (IB)-1625(MB)/2017

First Call : Pass Over.

Second Call : At request of the parties, list this matter on 7.5.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)